

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 323 of 1996

Wednesday, this the 27th March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

P. Kumaran, Superintendent,
Buildings/Roads Grade I, E2(Plg.),
Office of the Chief Engineer Navy,
Kochi-4.
Residing at Ward No.V,
House No.20, Thrikkakara.

.. Applicant

By Advocate Mr M P Ashok Kumar.

Vs

- 1 Union of India represented by Secretary,
Ministry of Defence, New Delhi.
- 2 Garrison Engineer (P) (I) R & D,
BMC Post, Kakkanad, Kochi- 21.
- 3 The Accounts Officer,
Medical Section,
Office of the Controller of Defence Accounts,
Madras- 18.
- 4 Engineer-in-Chief Branch,
Army Headquarters,
Kashmir House, DHQ P.O., New Delhi- 11.
- 5 The Controller General of Defence(Accounts),
West Block -V, R K Puram, New Delhi.

.. Respondents

By Advocate Mr Saji Varghese for Addl.CGSC.

The application having been heard on 27th March 1996,
the Tribunal on the same day delivered the following :

O R D E R

Applicant seeks to quash A-6 by which his claim
for medical reimbursement for Rs 27,309/- was returned
to him. He underwent complex retinal surgery in a
private hospital, and the claim is on account of that.

Learned Standing Counsel for respondents appearing on notice submitted that such cases can be considered, only if an emergency certificate from the Chief Medical Officer and an audit certificate are obtained. The file notings to this effect were placed before me.

2 In these circumstances, applicant may make an application for reimbursement in the prescribed manner. If such a request is made, the same will be considered on merits, and disposed of in terms of the appropriate rules within three months of the date of receipt of the request, untrammelled by A6.

3 Standing counsel submits that he will forward a copy of the original application and a copy of this order to respondent for compliance. We record the submission.

4 Original application is disposed of as aforesaid.
No costs.

Dated the 27th March, 1996.

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A6: True copy of the letter issued by 3rd respondent to the 2nd respondent, vide No.MED/1326/T3/Vol.III dated 6.11.95.

2.